of continuous market surveillance, NPPA also procures samples of various scheduled formulations to check the compliance of the notified ceiling price by the companies.

## Financial assistance to Goa under RTE Act

\*79. SHRI SHANTA RAM LAXMAN NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Right to Education Act is being implemented in Goa;
- (b) if so, the steps taken by Government so far in this regard;
- (c) the financial assistance proposed to be given to Goa in the present and the next academic year;
  - (d) the financial assistance given to the State Government so far;
  - (e) whether new teachers have been recruited for the purpose; and
- (f) if not, how does the State Government propose to effectively implement the Act?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) to (b) Yes, Sir. The Right of Children to Free and Compulsory Education (RTE), Act, 2009 became operative *w.e.f.* 1st April, 2010 throughout the country including Goa. According to information obtained from State Government Goa, the steps initiated by the State Government include, *inter alia*, the following:

- Conducting meetings at different levels to sensitize all stakeholders for the implementation of RTE Act, 2009.
- Constitution of Committee for framing the State rules under RTE Act, 2009.
- Shift to the eight year elementary cycle with primary cycle from class I to V
  and upper primary cycle from class VI to VIII.
- Training of 3240 teachers on RTE Act, 2009.
- Training of 2490 community persons through community awareness camps on RTE Act, 2009.

(c) to (f) An amount of Rs 571.27 lakhs has been released during 2010-11 to the State Implementing Society, Sarva Shiksha Abhiyan (SSA), Goa toward the central share of assistance for implementing the approved activities under SSA. In addition, an amount of Rs 200.00 lakhs has been awarded to the State by the 13th Finance Commission. The Annual plans for the States are considered and approved by the Project Approval Board, every year. 47 posts of part time instructors have been sanctioned in the current year for implementing the provisions of the RTE Act, 2009.